

Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the DDA has received representations against the Sagar Co-op. Group Housing Society, Limited, Patparganj, Delhi;

(b) if so, the details thereof; and

(c) the action taken by the DDA in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) The DDA have reported that a copy of representation addressed to the office of the Registrar of Co-operative Societies was received on 17-9-84. The complaint related to owning of properties by the members of the Sagar Co-op. Group Housing Society in Delhi.

(c) Information is being collected and will be laid on the Table of the Sabha.

Proposal of Major Projects Submitted to UGC

3244. SHRI ANAND RATNA MAURYA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether several major research project proposals submitted by Professors of different Universities to University Grants Commission are remaining undecided for last three years;

(b) if so, the names, subjects and date of submission of the major projects submitted to University Grants

Commission during the last three years and remaining undecided;

(c) the reasons for not deciding the same and by when these projects are likely to be decided; and

(d) the steps being taken to remove the defective process of evaluation in this regard and check the delay in future ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) No, Sir. According to information furnished by University Grants Commission, there are no major research project proposals which have remained undecided for the last three years.

(b) to (d) Do not arise.

[Translation]

Shiva Linga Found in Bihar

3245. SHRI KAMLA MISHRA MADHUKAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that a 'Shiva Linga' made of precious stone had been found recently in a big ancient hillock situated at Keseria in East Champaran district of Bihar;

(b) if so, the reasons for not determining its period by the Department of Archaeology;

(c) whether by determination of the period of said ancient articles by the Department of Archaeology would not throw some light on the history of that area;